GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:61 ANSWERED ON:26.07.2010 EXPORT OF NON-BASMATI RICE Paranjpe Shri Anand Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has imposed a ban on export of non-basmati rice;

(b) if so, the details thereof and the reasons therefor;

(c) whether huge amount of non-basmati rice have been exported to Bangladesh and Maldives recently; and

(d) if so, the justification for exporting the rice in contraventions of the existing ban?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a)& (b) : The Government had imposed a ban on export of non-Basmati rice vide Notification No. 38(RE-2008)/2004-09 dated 15.10.2007 in order to ensure its adequate availability for domestic consumption and to keep the prices under control.

(c)& (d) The quantity of non-Basmati rice exported from 01.04.09 to 31.03.2010 to Bangladesh is 65 Metric Tons and to Maldives it is 22,656 Metric Tons. Export to Maldives was allowed under the Bi-lateral Trade Agreement between Government of India and Government of Maldives in terms of Notification No. 42(RE-2007)/2004-09 dated 23.10.2007 through which export of rice to Maldives was exempted from the restrictions imposed by the Government. Export to Bangladesh was allowed keeping in view the friendly relations with the neighboring countries as per decision taken by the EGoM.